

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 31**

**IA 969/2020 IA 101/2021 IA 2627/2021 IA 1116/2022**  
**in CP(IB)157/MB/2017**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES:    **HCL      SERVICES      LIMITED      V/s**  
**UNIVERSAL COMMODITY EXCHANGE**  
**LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

Mr. Madan Vaishnawa, Advocate appeared for the Resolution Professional.

Mr. Kunal Kanungo, Advocate appeared for the Respondent no. 2 in IA No. 101/2021.

**IA No. 101/2021** –

1. None present for the Applicant.
2. Respondents have filed their reply.
3. IA No. 101/2021 is **Reserved for Order**.

**IA No. 969/2020** –

1. None present for the Applicant.
2. IA No. 969/2020 is **Reserved for Order**.

**IA No. 2627/2021** –

1. None present for the Applicant.
2. IA No. 2627/2021 is **Reserved for Order**.

**IA No. 1116/2022** –

1. None present for the Applicant.
2. IA No. 1116/2022 is **Reserved for Order**.

**Sd/-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**

Sapna